

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/_⁴¹⁴⁴_1A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 9th September, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/211/2021 Dtd. 09.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.09.2021**, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR(VIGILANCE)

Memo NO.HC.VII-69/2004/4145/A, dated 9.9.2021
Copy to:

✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR(VIGILANCE)

Pals